

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 31-08-2018.

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/242/2018  
PETITION NUMBER : CP/658/(IB)/2017  
NAME OF THE PETITIONER(S) : KAMACHI INDUSTRIES LTD  
NAME OF THE RESPONDENT(S) : LANDMARK HOUSING PROJECTS CHENNAI  
PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. Preethi S. Arasu  
for Rajagopal & Raghunathan  
Advocates  
Applicant/Petitioner  
Preethi

2. Anurag Kumar  
for Nallen Associates  
Advocates  
Respondent  
Anurag

**ORDER**

Counsel representing both the parties are present. Counsel for Respondent paid an amount of Rs.3 Lakhs by way of cheque dated 30.08.2018 as part payment of the accepted claim amount to the Petitioner's counsel today. The Respondent's in this case is directed to make the outstanding amount upto September 2018 in a single payment by the next date of hearing as they have defaulted in adhering to the time schedule given earlier in the memorandum of settlement. Both counsels prayed for time for making further submissions in this regard. Put up on 27.09.2018.

(S VIJAYARAGHAVAN)  
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)